

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 72 OF 2016

Dated: 22nd December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jindal Steel & Power Ltd.	Appellant (s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant (s) : Mr. Divya Chaturvedi
Ms. Arunima Kedia
Mr. Sandeep Bhuraria

Counsel for the Respondent(s) : Mr. Vishal Anand
Mr. Rahul Kinra for R-2

Mr. C.K. Rai
Mr. Umesh Prasad for R-1

ORDER

Learned counsel for the State Commission seeks a week's time to file written submissions. He may file the same on or before 30.12.2016 after serving copy on the other side.

List the matter on 11.01.2017. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt